भी भटल बिहारी वाजपेयी : मैं विधेयक को पेख करता हूं।

Mr. Chairman: Shri Inder J. Malhotra—absent; Shri Sriraj Meghrajji Dhrangadhra—Maharaja Sahab—absent. Shri Sequeira.

CONSTITUTION (AMENDMENT) BILL*

(Substitution of article 352 and insertion of new article 359A)

Shri Sequelra (Goa, Daman and Diu): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Sequeira: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Omission of article 358)

Shri S. Kundu (Balasore): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri S. Kundu: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL•

(Omission of articles 291, 362 and 363)

Shri S. Kundu (Balatore): I beg to the Bill

further to amend the Constitution of India.

Mr. Chairman: The question is:

Bills Introduced

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri S. Kundu: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL•

(Amendment of article 164)

भी म्रो॰ प्र॰ त्यागी : (मूरादाबाद) : सभापति महांदय, मैं भारत के संविधान की 164वीं द्यारा में संशोधन करने के लिये मपना विधेयक उपस्थित करने की ग्रनुमति चाहता हूं।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amendthe Constitution of India."

The motion was adopted.

भी म्रो० प्र०त्यागीः मैं संगोधन विधेयक को पेश करता हुं।

CONSTITUTION (AMENDMENT) BILL[•]

(Amendment of Article 311)

Shri Viswanatha Menon (Ernakulam): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Viswanatha Menon: I introduce the Bill.

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